

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2848
ANSWERED ON:06.08.2015
Reservation to Weaker Sections and SC/ST
Anwar Shri Tariq;Lokhande Shri Sadashiv Kisan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to give reservation to the people belonging to economically weaker sections of the society and if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government proposes to increase the existing percentage of reservation for Scheduled Castes/Scheduled Tribes as per their population percentage; and
- (c) if so, the details thereof;
- (d) whether the Government also proposes to discontinue reservation to the children of those parents who have already availed of the reservation benefits in employment; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

ANSWER
MINISTER OF LAW AND JUSTICE
(SHRI D.V. SADANANDA GOWDA)

(a to e) The information is being collected and will be laid on the Table of the House.